




**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 23.03.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 07/08	TP 09/16	Hearing	397- 398	M. Leela & 4 Ors. Vs. T.R. Mills Ltd. & 4 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	R.DHAYALAN For R. Vidhya Shankar 09943334623	Counsel for Petitioners	
2.	R.OM KUMAR 9986067062	Counsel for Respondents 1, 2, 3 & 4	
3.	R. U. Buech 9448844554 For T.R. Mills Ltd. & 4 Ors.	Counsel for R-1, 5, 6, 7 R-5, 6, 7	

P.T.O.

Counsel for petitioner is present. Counsels for all respondents, except R-8 are present. Heard counsel for Respondents No. 5,6 and 7 in part. For continuation list it on 10.04.2017.

Counsel for R- 5,6 and 7 has filed a memo to receive additional documents. For objections, if any on the memo to receive additional documents, list it on 10.04.2017.

MEMBER (J)

23/3

MEMBER (T)

2013